to actual cost of transportation/ movement of the Battalions, with 5% annual increase for the subsequent five years from 2014-15 to 2018-19. As on 01.10.2014, an amount of ₹ 13139.37 crore is outstanding on deployment of CRPF (the largest amongst CAPFs) against LWE affected States, on account of deployment charges.

(c) Presently, there is no proposal with the Government to reduce/decrease the number of battalions of CAPFs in the LWE affected States, thus reducing the expenditure on their deployment.

## NGOs using foreign funds for anti-national activity

†1009. SHRI PRABHAT JHA: Will the MINISTER of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact such instances of Non-Governmental Organisations using the funds received from foreign countries for anti-national activities have come to Government's notice;
  - (b) if so, the details thereof;
- (c) whether action against such Non-Governmental Organisation has been initiated; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (d) Yes, Sir. Adverse reports were received against some NGOs such as Tuticorin Diocesan Association, Tuticorin, East Coast Research and Development Trust, Thoothukudi and Greenpeace India Society, Chennai. Inspection/investigation have been carried out against these NGOs. Based on inspections/investigations reports, the FCRA registration of Tuticorin Diocesan Association and Centre for Promotion and Social Concern were suspended and their bank accounts have been frozen. FCRA registration of East Coast Research and Development Trust was cancelled. Greenpeace International have been put under watch list. Case of Centre for Promotion and Social Concern, Madurai has been referred to CBI.

## Cases of infiltration along Pakistan Border

1010. SHRIMATI SASIKALA PUSHPA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether instances of infiltration at border with Pakistan is on the rise;
- (b) if so, the year-wise details of such infiltrations, during the last two years;

 $<sup>\</sup>dagger$ Original notice of the question was received in Hindi.

- (c) the present status of the fencing of the borders with Pakistan and also with other countries;
  - (d) whether entire fencing work has been completed along all the borders; and
- (e) if so, the details thereof, and if not, the time by when the entire border will be fenced?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) and (b) The cases of infiltration along the Indo-Pakistan Border of the country have been reported. During the year 2013, 345 cases and during the year 2014, 268 number of cases of infiltration were reported. Thus, there is no rise in number of cases of infiltration.

(c) to (e) The fencing has been sanctioned by the Government of India along the Indo-Pakistan, Indo-Bangladesh and in a small patch of above 10 km along the Indo-Myanmar border. The details of fencing along Indo-Pakistan, Indo-Bangladesh and Indo-Myanmar borders are as under:

Border	Fencing Sanctioned (Km)	Fencing Completed (Km)
Indo-Pakistan	2043.63	1958.00
Indo-Bangladesh	3326.14	2827.92
Indo-Myanmar	10 .00	4.00

The sanctioned fencing work along the Indo-Bangladesh border and Indo-Pakistan border was scheduled to be completed by 31st March, 2014 and 31st May, 2012 respectively. However, the works have spilled over due to various impediments like delay in land acquisition, delay in environment clearance, public protest, litigation, difficult terrain, inundated/water-logged/marshy areas etc. Along the Indo-Myanmar border the work has been stopped due to public protest. Further, the fencing of the entire border is not feasible due to some of the areas being riverine, low-lying, water-logged and marshy areas.

## Human trafficking in Jharkhand

- 1011. SHRI PARIMAL NATHWANI: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether human trafficking, specially women victimization specifically in Jharkhand is on the rise in the country;
- (b) if so, the number of cases reported and number of persons arrested or detained during each of the last three years and the current year in Jharkhand; and